

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 4th of February, 2020

S.O. 47 .-In exercise of the powers conferred by sub-section (1) of Section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (Act No. 4 of 2016), the Government hereby, in consultation with the Common High Court of Jammu and Kashmir, designates the Courts of Additional District Judge (Bank Cases) at Jammu and Srinagar as Commercial Courts for the Districts of Jammu and Srinagar respectively and Principal District Courts of all other Districts of Union Territory of Jammu and Kashmir as Commercial Courts within their respective jurisdiction.

Further, in exercise of powers conferred by sub-section (1A) of section 3 of the said Act and in consultation with the Common High Court of Jammu and Kashmir, the pecuniary value of the jurisdiction of above mentioned Commercial Courts is fixed at ₹3.00 Lakhs (Rupees Three Lakhs) and above.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 04 - 02 - 2020

NO: LD (A) 2005/22-II

1. Ld. Advocate General, J&K, Jammu.
2. Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs, Government of India, New Delhi.
3. Principal Secretary to Government, Industries & Commerce Department.
4. Registrar General, J&K High Court, Jammu. This is with reference to his letter No. 28870/GS dated 12-12-2019.
5. Director General of Police, J&K, Jammu.
6. Concerned Principal District and Sessions Judge(s).
7. Additional District Judge (Bank Cases), Jammu/Srinagar.
8. All Deputy Commissioners.
9. Director Information, J&K, Jammu.

ACJ
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10. Director Litigation, Jammu/Kashmir.
11. General Manager, Government Press, Jammu with the request to publish the notification in an extra ordinary issue of the Government Gazette,
12. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
13. Incharge Website, Department of L, J&PA.
14. SO Section, Department of L, J&PA w. 7 s.c.
15. Concerned file.

Ashish
4.2.20

(Ashish Gupta)

Deputy Legal Remembrancer

Ashish
4/2/2020

(Handwritten mark)